

and High Commissioners are made by the Government of India at its discretion from amongst the officers of Indian Foreign Service or eminent non-officials and public figures.

(b) Yes, Sir.

Meeting with trade unions for fixation of D.A. to public sector employees

@4693. SHRI SATYA PRAKASH MALAVIYA:

SHRI ISH DUTT YADAV:
SHRI RAM GOPAL YADAV
SHRI PASUMPON THA,
KIRUTTINAI.

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Trade Unions are gathering in New Delhi this month to find a solution to the vexed issues of DA for public sector employees;

(b) whether it is also a fact that a scheduled meeting of the unions with the Minister concerned was postponed;

(c) if so, what are the reasons therefor;

(d) whether it is also a fact that there is a dispute between Government and the trade unions as to whether DA should be on a flat or differential rate; and

(e) if so, what are the details of steps being taken by Government to find a proper solution acceptable to unions as well as Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P. K. THUNGON): (a) and (b) No, Sir.

(c) Does not arise.

@Previously unstarred question 2819, transferred from 4th Aug 1992.

563 R.S. 7.

(d) and (e) The Tripartite DA Committee whose tenure was upto 31.7.1992 at its last meeting held on 23.7.1992 unanimously decided to recommend the following to the Government:—

(i) Industrial DA rate should be enhanced from Rs. 1.65 to Rs. 2.00 per point increase linked to AICPI 800 points w.e.f 1.1.1989.

(ii) The arrears from 1.1.1989 to 31.12.1991 would be credited to the Provident Fund of the employees to the extent of 50 per cent, 50 per cent would be disbursed in cash.

(iii) Slab system should be considered for introduction from 1992.

Overpricing by tyre manufacturers

@@4694. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Bureau of Industrial Costs and Prices has come to the conclusion that tyre manufacturers in the country have made price cartels;

(b) if so, which are the companies involved in this cartel; and

(c) what steps the Government is taking to reduce the tyre prices?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI): (a) and (b) The BICP report is yet to be examined as it has been received only recently.

(c) There is no statutory control on tyre prices. Prices are governed through the market mechanism.

@@Previously unstarred question 3569, transferred from 10th August, 1992.